GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS

RAJYA SABHA UN-STARRED QUESTION NO.1826

TO BE ANSWERED ON TUESDAY, THE 5th AUGUST, 2025 SRAVANA 14, 1947 (SAKA)

"DEVOLUTION OF CENTRAL TAXES AND GRANTS TO KARNATAKA"

1826. SHRI IRANNA KADADI:

Will the Minister of FINANCE be pleased to state:

- (a) the total amount of funds devolved to the state of Karnataka as its share in central taxes and duties in each of the last three financial years 2022-23, 2023-24, and 2024-25;
- (b) the details of Post-Devolution Revenue Deficit Grants and other specific grants provided to Karnataka, as per the recommendations of the Fifteenth Finance Commission; and
- (c) whether the funds devolved were as per the budget estimates or whether there was any shortfall, and if so, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a): The total amount of tax devolved to the state of Karnataka as its share in central taxes and duties during the last three financial years is given below:

(₹ in crore)

State	2022-23	2023-24	2024-25
Karnataka	34596.18	41192.63	46932.72

(b): The details of post-devolution revenue deficit grants and other specific grants (such as local body grants, disaster management grants and health sector grants) released to Karnataka, as per the recommendation of Fifteenth Finance Commission during 2022-23, 2023-24 and 2024-25 are given below:

S.N.	Particulars		2022-23		2023-24		2024-25			
1	Post	devolution	revenue	No	post-devolution	revenue	defi	icit grant	was	
	deficit grants			recommended by the Fifteenth Finance Commission for						
	Karnataka for the years 2022-23, 2023-24 and 2024-25.							1-25.		
2	Other specific grants (₹ crore)				5426.13	3532.13		6826.8	6826.88	

(c): The tax devolution was higher than Budget Estimates, during the above said financial years.